

C.A.No. 4458 OF 2004
ITEM No.23

Court No. 1

SECTION XII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.4458/2004

B. HARIKRISHNAN

Appellant (s)

VERSUS

STATE OF TAMIL NADU & ANR.

Respondent (s)

(With prayer for interim relief and office report)

Date : 06/12/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE D.M.DHARMADHIKARI

HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)

Mr. R.N. Keshwani,Adv.

For Respondent (s)Mr. B. Sridhar, Adv.

Mr. K. Ram Kumar,Adv.

Mr. R.A. Perumal, Adv.

Mr. S. Vallinayagam, Adv.

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

Tag with C.A. No. 4531/2003.

Interim order dated 23.7.2004 shall continue to remain in operation during the hearing of the appeal.

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master